

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/6(CHE)/2024

**NAME OF THE PETITIONER** : Chitra Perinkulam Ragavan (Liquidator)  
(SPI Finance and Investments Pvt Ltd)

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 59(7) of IBC, 2016

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**ORDER**

Ld. Counsel Mr. Avinash Krishnan Ravi for the Liquidator.

List the petition for hearing on **04.06.2024**.

-Sd-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**